

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 17/AM15
HELD ON 23.07.2014
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 17/87-NC-7/2014 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 23.07.2014 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Nand Lal, Senior Development Officer, DIPP
- 2) Shri R.C. Meena, Dy. DGFT

2. The Committee confirmed Minutes of NC Meeting No. 16/AM15 held on 16.07.2014.
3. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-69	TEGA INDUSTRIES LTD.	HQ F. No. 01/87/050/00114/AM10/DES-VII	Status: Deferred
NC No.: 17/AM15 Dated: 23.07.2014	Adv. Lic. No. and Date 0210128531 dated 02.07.2009	RLA F. No. 02/24/040/00051/AM10	

Request: Amendment in the description of Export Product against Advance Authorization No. 0210128531 dated 02.07.2009

Decision: A D/L No. 12(7)/2012-TSW dated 16.05.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 17.06.2014 giving 15 days time for submission of information.

Deferred for three weeks.

राम चरण मीना/R.C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

Case No. A-70	DOW CHEMICAL INTERNATIONAL PVT. LTD.	HQ F. No. 01/87/050/00245/AM12/DES-VII	Status: Deferred
NC No.: 17/AM15 Dated: 23.07.2014	Adv. Lic. No. 0310662097 dated 25.10.2011	RLA F. No. 03/94/040/00667/AM12	

Request: Amendment in the description of all the Import Items against Advance Authorization No. 0310662097 dated 25.10.2011

Decision: A D/L No. 46011/105/2011-PC.II dated 13.02.2014 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.05.2014. Comments awaited from D/o C&PC.

Deferred for two weeks.

Case No. A-71	PLATINIUM TIE-UP PVT. LTD.	HQ F. No. 01/87/050/00037/AM14/DES-VII	Status: Deferred
NC No.: 17/AM15 Dated: 23.07.2014	Adv. Lic. No. 0810119577 dated 20.03.2013	RLA F. No. 08/24/040/00448/AM13	

Request: Enhancement in the quantity allowed for Import Item No. 1 – Polypropylene Granules against Advance Authorization No. 0810119577 dated 20.03.2013.

Decision: A D/L No. 46011/46/2013-PC.II dated 05.03.2014 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.05.2014. Comments awaited from D/o C&PC.

Deferred for two weeks.

Case No. A-72	ECCELENT COMPONENTS MANUFACTURING PVT. LTD.	HQ F. No. 01/87/162/00176/AM14/DES-VII	Status: Deferred
NC No.: 17/AM15 Dated: 23.07.2014	Adv. Lic. No. 0410141607 dated 07.12.2012	RLA F. No. 04/21/040/00455/AM13	

Request: Fixation of adhoc in respect of Advance Authorization No. 0410141607 dated 07.12.2012

Decision: A copy of request of firm has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.

Deferred for two weeks.

Case No. A-73	NITREX CHEMICALS INDIA LTD.	HQ F. No. 01/87/050/00095/AM12/DES-VII	Status: Deferred
NC No.: 17/AM15 Dated: 23.07.2014	Adv. Lic. No. 0510294562 dated 24.06.2011	RLA F. No. 05/24/040/00103/AM12	

Request: Amendment in the description of Export Product against Advance Authorization No. 0510294562 dated 24.06.2011.

Decision: A copy of request of firm has been forwarded to D/o C&PC on 15.04.2014.
Comments awaited from D/o C&PC.

Deferred for two weeks.

Case No. A-74	ESSEN SPECIALITY FILMS PVT. LTD.	HQ F. No. 01/87/050/00049/AM14/DES-VII	Status: Deferred
NC No.: 17/AM15 Dated: 23.07.2014	Adv. Lic. No. 2410038760 dated 26.04.2014	RLA F. No. 24/24/040/00002/AM14	

Request: Clarification sought for by RLA, Rajkot whether "EVA dupont Elvax 460A" is same as "EVA Resin" against the Advance Authorization No. 2410038760 dated 26.04.2013 issued to M/s Essen Speciality Films Pvt. Ltd, Rajkot

Decision: A copy of RLA's letter has been forwarded to D/o C&PC on 17.06.2014.
Comments awaited from D/o C&PC.

Deferred for two weeks.

Case No. A-75	ZAHONERO INDIA PVT. LTD.	HQ F. No. 01/87/050/00124/AM14/DES-VII	Status: Rejected
NC No.: 17/AM15 Dated: 23.07.2014	Adv. Lic. No. 0510295759 dated 05.07.2011	RLA F. No. 05/24/040/00118/AM12	

Request: Fixation of adhoc norms against Advance Authorization No. 0510295759 dated 05.07.2011

Decision: D/o C&PC vide their OM No. 46011/82/2012-PC-II dated 11.07.2014 stated that the firm has still not furnished the complete information in reference to their letter dated 30.05.2012. Hence, they have no comments to offer.

In view of above as the proposal has already been rejected by NC in its Meeting No. 24/AM13 held on 12.09.2012, the Committee again decided to **reject** the request of firm for fixation of adhoc norms against Advance Authorization No. 0510295759 dated 05.07.2011.

Case No. A-76	VISEN INDUSTRIES LTD.	HQ F. No. 01/87/050/00155/AM13/DES-VII	Status: Deferred
NC No.: 17/AM15 Dated: 23.07.2014	Adv. Lic. No. 0310702321 dated 19.07.2012	RLA F. No. 03/95/040/00198/AM13	

Request: Amendment in the description of Export Product against Advance Authorization No. 0310702321 dated 19.07.2012

Decision: A copy of request of firm has been forwarded to D/o C&PC on 24.06.2014.
Comments awaited from D/o C&PC.

Deferred for two weeks.

ONLINE CASES

Case No.:3/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Deferred
HQ File :01/87/050/00398/AM13/	RLA File :03/95/040/00793/AM13/	Lic.No/Date:0310719756 08.01.2013	Defer Date:06.08.2014
Decision: A D/L No. 46011/11/2013-PC.II dated 23.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.			



Case No.: 29/7/87-ALC1/2013	Party Name:NAV AUXICHEM PVT.LTD,	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00041/AM14/	RLA File :30/24/040/00061/AM13/	Lic.No/Date:3010093024 26.03.2013	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/49/2013-PC-II dated 14.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyamide Sheet reinforced flat belt made out of nitrile rubber compound	1 kg	1. Relevant Polyamide Sheet	0.2620 kg
		2. Synthetic Rubber Nitrile (NBR)	0.4220 kg

RLA may take consequential action as per Policy / Procedures.

Case No.:31/7/87-ALC1/2013	Party Name:K.R.T. POLYMERS,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
HQ File :01/87/050/00043/AM14/	RLA File :32/24/040/00001/AM14/	Lic.No/Date:3210062205 11.04.2013	Defer Date:06.08.2014
Decision: A D/L No. 46011/48/2012-PC.II dated 12.06.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.09.2013 and again on 03.03.2014. Comments awaited from D/o C&PC.			

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Case No.: 1/3/87-ALC1/2014	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date: 17/87-ALC1/2014 23.07.2014	Status: Approved												
HQ File :01/87/050/00011/AM15/	RLA File :09/24/040/00019/AM14/	Lic.No/Date: 0910056188 31.05.2013													
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/51/2014-PC-II dated 18.07.2014, the Committee approved following adhoc norms:															
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td>FLOSPERSE 10030 CM (% Non Volatile Solids $40 \pm 2\%$)</td> <td>1 kg</td> <td>1. Acrylic Acid</td> <td>0.2110 kg</td> </tr> <tr> <td></td> <td></td> <td>2. Sodium Hypo Phosphite</td> <td>0.0025 kg</td> </tr> </tbody> </table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	FLOSPERSE 10030 CM (% Non Volatile Solids $40 \pm 2\%$)	1 kg	1. Acrylic Acid	0.2110 kg			2. Sodium Hypo Phosphite	0.0025 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
FLOSPERSE 10030 CM (% Non Volatile Solids $40 \pm 2\%$)	1 kg	1. Acrylic Acid	0.2110 kg												
		2. Sodium Hypo Phosphite	0.0025 kg												
RLA may take consequential action as per Policy / Procedures.															

Case No.: 17/19/87-ALC1/2013	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00157/AM14/	RLA File :04/24/040/00066/AM14/	Lic.No/Date:0410147848 08.07.2013	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/84/2012-PC-II dated 21.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Sacks laminated with BOPP Film	1 kg	1. Relevant PP Woven Fabric	0.693 kg
		2. LDPE Granules	0.042 kg
		3. Polypropylene Granules	0.168 kg
		4. BOPP Film	0.147 kg

RLA may take consequential action as per Policy / Procedures.

6	Case No.: 10/24/87-ALC1/2013	Party Name: ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date: 17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00197/AM14/	RLA File :02/24/040/00059/AM14/	Lic.No/Date: 0210193307 23.08.2013	Defer Date: 06.08.2014
Decision: A D/L No. 46011/13/2009-PC.II dated 11.11.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.01.2014. Comments awaited from D/o C&PC.				

7	Case No.: 6/29/87-ALC1/2013	Party Name: ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date: 17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00230/AM14/	RLA File :02/24/040/00075/AM14/	Lic.No/Date: 0210193827 04.09.2013	Defer Date: 06.08.2014
Decision: A D/L No. 46011/13/2009-PC.II dated 18.12.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 22.01.2014. Comments awaited from D/o C&PC.				

8	Case No.: 33/29/87-ALC1/2013	Party Name: VISHAKHA POLYFAB P.LTD	Meet No/Date: 17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00257/AM14/	RLA File :08/24/040/00230/AM14/	Lic.No/Date: 0810124734 12.09.2013	Defer Date: 06.08.2014
Decision: A D/L No. 46011/59/2013-PC.II dated 18.03.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 02.04.2014 and 30.05.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.				

9	Case No.: 14/33/87-ALC1/2013	Party Name: SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date: 17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00292/AM14/	RLA File :03/95/040/00295/AM14/	Lic.No/Date: 0310750172 18.09.2013	Defer Date: 06.08.2014
Decision: A D/L No. 46011/99/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.05.2014. Comments awaited from D/o C&PC.				

Case No.: 5/33/87-ALC1/2013	Party Name: NARENDRA PLASTIC PVT LTD.,	Meet No/Date: 17/87-ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00283/AM14/	RLA File :03/95/040/00538/AM14/	Lic.No/Date: 0310752316 04.10.2013	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/30/2012-PC-II dated 16.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Vest Type Carrier Bags Made of HDPE	1 kg	1. HDPE Resin / Granules	1.10 kg
		2. Printing Ink	0.05 kg
RLA may take consequential action as per Policy / Procedures.			

10

	Case No.:14/37/87-ALC1/2013	Party Name:ACE SIGN IMPEX (P). LTD.	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
11	HQ File :01/87/050/00349/AM14/	RLA File :03/94/040/00572/AM14/	Lic.No/Date:0310752343 04.10.2013	Defer Date:06.08.2014
	Decision: A D/L No. 46011/113/2013-PC.II dated 17.01.2014 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 27.05.2014. Comments awaited from D/o C&PC.			

Case No.: 4/42/87-ALC1/2013	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00390/AM14/	RLA File :03/95/040/00664/AM13/	Lic.No/Date:0310752321 04.10.2013	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/30/2012-PC-II dated 16.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Vest Type Carrier Bags Made of HDPE	1 kg	1. HDPE Resin / Granules	1.10 kg
		2. Printing Ink	0.05 kg
		3. Toluene	0.25 kg

RLA may take consequential action as per Policy / Procedures.

12

	Case No.:6/33/87-ALC1/2013	Party Name:ALOK INDUSTRIES	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
13	HQ File :01/87/050/00284/AM14/	RLA File :05/23/040/00252/AM14/	Lic.No/Date:0510367739 08.10.2013	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.				

Case No.:31/46/87-ALC1/2013	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00425/AM14/	RLA File :03/95/040/00604/AM14/	Lic.No/Date:0310758986 25.11.2013	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/109/2012-PC-II dated 11.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
50 ± 2% Glass Fibre Filled Polyamide – 6 Compound	1 kg	1. Polyamide – 6 Resin	0.420 kg
		2. Glass Fibre	0.500 kg

RLA may take consequential action as per Policy / Procedures.





Case No.: 32/46/87-ALC1/2013	Party Name: LANXESS INDIA PVT.LTD.	Meet No/Date: 17/87-ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00426/AM14/	RLA File :03/95/040/00608/AM14/	Lic.No/Date: 0310758984 25.11.2013	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/109/2012-PC-II dated 11.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
62 $\pm$ 2% Glass Fibre Filled Polyamide – 6 Compound	1 kg	1. Polyamide – 6 Resin	0.320 kg
		2. Glass Fibre	0.620 kg

RLA may take consequential action as per Policy / Procedures.

15





16	Case No.:22/46/87-ALC1/2013	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00416/AM14/	RLA File :03/94/040/00645/AM14/	Lic.No/Date:0310760710 05.12.2013	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2014. Comments awaited from D/o C&PC.				

17	Case No.:1/10/87-ALC1/2014	Party Name:BLF POLYMERS PRIVATE LIMITED	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00089/AM15/	RLA File :56/24/040/00030/AM14/	Lic.No/Date:5610003324 05.12.2013	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 30.05.2014. Comments awaited from D/o C&PC.				

18	Case No.:10/50/87-ALC1/2013	Party Name:ROECHLING ENGG. PLASTICS (INDIA) PVT. LTD.	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00489/AM14/	RLA File :03/95/040/00777/AM14/	Lic.No/Date:0310763954 01.01.2014	Defer Date:06.08.2014
Decision: A D/L No. 46011/27/2014-PC.II dated 13.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

19	Case No.:13/49/87-ALC1/2013	Party Name:NEWAGE LAMINATORS PVT.LTD.,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00465/AM14/	RLA File :05/24/040/00394/AM14/	Lic.No/Date:0510376612 20.01.2014	Defer Date:06.08.2014
Decision: A D/L No. 46011/25/2014-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.06.2014. Comments awaited from D/o C&PC.				

20	Case No.:19/1/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00538/AM14/	RLA File :26/24/040/00006/AM14/	Lic.No/Date:2610012322 20.01.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.				

Case No.:20/1/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00539/AM14/	RLA File :26/24/040/00008/AM14/	Lic.No/Date:2610012324 20.01.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/51/2014-PC-II dated 18.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LIPESA 1543 (Non Volatile solids 43 $\pm$ 5%)	1 kg	1. Acrylamide 50 HST (50% Water Solution of Acrylamide)	0.4580 kg
		2. Acrylic Acid	0.1110 kg
		3. Hydroseal G 250 H	0.250 kg
		4. Lutensol TO 89	0.0240 kg

RLA may take consequential action as per Policy / Procedures.

Case No.: 21/1/87-ALC1/2014	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date: 17/87-ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00540/AM14/	RLA File :26/24/040/00009/AM14/	Lic.No/Date: 2610012325 20.01.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/51/2014-PC-II dated 18.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LM-0145 (Sodium Polyacrylate Solution, Non Volatile Soilds 44 ± 2%)	1 kg	1. Acrylic Acid	0.3035 kg
		2. Sodium Hypo Phosphite	0.0180 kg
RLA may take consequential action as per Policy / Procedures.			

22




Case No.: 1/45/87-ALC1/2013	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date: 17/87-ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00393/AM14/	RLA File :26/24/040/00010/AM14/	Lic.No/Date: 2610012344 24.01.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/51/2014-PC-II dated 18.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flospers 3000 M5 (% Non Volatile Solids 40 ± 2%)	1 kg	1. Acrylic Acid	0.3035 kg
		2. Sodium Hypo Phosphite	0.0174 kg

RLA may take consequential action as per Policy / Procedures.

	Case No.:19/2/87-ALC1/2014	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
24	HQ File :01/87/050/00551/AM14/	RLA File :56/24/040/00031/AM14/	Lic.No/Date:5610003636 27.01.2014	Defer Date:06.08.2014
	Decision: A D/L No. 46011/71/2012-PC.II dated 30.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.06.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

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Case No.:52/7/87-ALC1/2014	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00071/AM15/	RLA File :03/94/040/00862/AM14/	Lic.No/Date:0310769237 05.02.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/25/2010-PC-II dated 11.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound Grade BS 0699	1 kg	1. LLDPE Granules	0.930 kg
		2. Ethyl Vinyl Acetate	0.050 kg
		3. Carbon Black	0.025 kg
RLA may take consequential action as per Policy / Procedures.			

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26	Case No.:2/48/87-ALC1/2013	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00451/AM14/	RLA File :03/95/040/00143/AM12/	Lic.No/Date:0310770496 18.02.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014 and 14.07.2014. Comments awaited from D/o C&PC.				

27	Case No.:24/7/87-ALC1/2014	Party Name:GRAPHITE INDIA LIMITED	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00043/AM15/	RLA File :03/94/040/01026/AM14/	Lic.No/Date:0310770961 19.02.2014	Defer Date:06.08.2014
Decision: A D/L No. 46011/19/2014-PC.II dated 11.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

Case No.:53/7/87-ALC1/2014	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00072/AM15/	RLA File :03/94/040/00903/AM14/	Lic.No/Date:0310771006 19.02.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/3/2013-PC-II dated 18.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Indofil K 600 F (PVC Additives Powder)	1 kg	1. Acrylic Polymer C – 20 (Indofil C – 20)	0.995 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:51/7/87-ALC1/2014	Party Name:AHURA MAZDA MFG. CO. PVT. LTD.	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00070/AM15/	RLA File :03/94/040/00832/AM14/	Lic.No/Date:0310771216 20.02.2014	

29 **Decision:** As per the written comments furnished by the D/o C&PC vide their OM No. 46011/47/2014-PC-II dated 14.07.2014, the Committee **approved** import of relevant slider / screw on net to net basis for the export of Multi use hanger / Trouser hanger.

RLA may take consequential action as per Policy / Procedures.

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Case No.: 25/7/87-ALC1/2014	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date: 17/87- ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00044/AM15/	RLA File :03/94/040/01039/AM14/	Lic.No/Date: 0310771313 21.02.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/35/2008-PC-II dated 16.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly (Oxy-1, 2-Ethanediyyl & 2, 3 – Propanediyyl) Alpha-Butyl-Omega-Hydroxy-50% Min.)	1 kg	1. Butyl Tri Glycol / Tri Ethylene Glycol Mono Butyl Ether	0.4141 kg
		2. Propylene Oxide	0.0909 kg

RLA may take consequential action as per Policy / Procedures.

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31	Case No.:3/1/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00522/AM14/	RLA File :03/95/040/00130/AM14/	Lic.No/Date:0310771913 25.02.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014 and 14.07.2014. Comments awaited from D/o C&PC.				



Case No.:20/2/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00552/AM14/	RLA File :34/24/040/00284/AM14/	Lic.No/Date:3410039347 25.02.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/79/2011-PC-II dated 18.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Zero Halogen Flame Retardant Compound	1 kg	1. Ethylene Vinyl Acetate (EVA) Copolymer	0.150 kg
		2. LLDPE Granules	0.100 kg
		3. Aluminium Hydroxide	0.550 kg
		4. Magnesium Hydroxide	0.110 kg
		5. Modified LLDPE	0.063 kg

RLA may take consequential action as per Policy / Procedures.

33	Case No.:57/7/87-ALC1/2014	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00076/AM15/	RLA File :03/94/040/00978/AM14/	Lic.No/Date:0310771923 25.02.2014	Defer Date:06.08.2014
Decision: A D/L No. 46011/23/2006-PC.II dated 11.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

34	Case No.:11/1/87-ALC1/2014	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00530/AM14/	RLA File :05/23/040/00453/AM14/	Lic.No/Date:0510380273 26.02.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.				

35	Case No.:12/1/87-ALC1/2014	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00531/AM14/	RLA File :05/23/040/00454/AM14/	Lic.No/Date:0510380274 26.02.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.				

36	Case No.:15/1/87-ALC1/2014	Party Name:OCEAN THERMOPLASTIC & ELASTOMERS PVT. LTD.,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00534/AM14/	RLA File :05/24/040/00452/AM14/	Lic.No/Date:0510380436 27.02.2014	Defer Date:06.08.2014
Decision: A copy of application alongwith reply of firm has been forwarded to D/o C&PC on 14.07.2014. Comments awaited from D/o C&PC.				

37	Case No.:18/7/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00037/AM15/	RLA File :26/24/040/00011/AM14/	Lic.No/Date:2610012455 27.02.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 09.05.2014. Comments awaited from D/o C&PC.				

38	Case No.:54/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00073/AM15/	RLA File :03/94/040/00950/AM14/	Lic.No/Date:0310772113 27.02.2014	Defer Date:06.08.2014
Decision: A D/L No. 46011/115/2005-PC.II dated 11.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

39	Case No.:55/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00074/AM15/	RLA File :03/94/040/00951/AM14/	Lic.No/Date:0310772114 27.02.2014	Defer Date:06.08.2014
Decision: A D/L No. 46011/115/2005-PC.II dated 11.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

40	Case No.:2/8/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00078/AM15/	RLA File :26/24/040/00013/AM14/	Lic.No/Date:2610012457 27.02.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 16.05.2014. Comments awaited from D/o C&PC.				

41	Case No.:18/1/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00537/AM14/	RLA File :15/24/040/00010/AM14/	Lic.No/Date:1510021382 28.02.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.				

42	Case No.:21/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00040/AM15/	RLA File :03/94/040/01004/AM14/	Lic.No/Date:0310772649 03.03.2014	Defer Date:06.08.2014
Decision: A D/L No. 46011/115/2005-PC.II dated 11.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

	Case No.:22/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Deferred	
43	HQ File :01/87/050/00041/AM15/	RLA File :03/94/040/01005/AM14/	Lic.No/Date:0310772650 03.03.2014	Defer Date:06.08.2014	
	Decision: A D/L No. 46011/115/2005-PC.II dated 11.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

	Case No.:3/2/87-ALC1/2014	Party Name:INNOVATIVE POLYPACK	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Deferred	
44	HQ File :01/87/050/00003/AM15/	RLA File :07/24/040/00450/AM14/	Lic.No/Date:0710102650 06.03.2014	Defer Date:06.08.2014	
	Decision: A D/L No. 46011/36/2014-PC.II dated 27.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.06.2014 giving 15 days time for submission of information. Reply awaited from the firm.				



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Case No.: 30/7/87-ALC1/2014	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00049/AM15/	RLA File :03/94/040/01070/AM14/	Lic.No/Date:0310774217 12.03.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/85/2010-PC-II dated 16.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Semi Conducting Compound - Thermoplastic	1 kg	1. LDPE Granules	0.3628 kg
		2. Ethylene Alpha Olefin Copolymer / Polyolefin Elastomer	0.3041 kg
		3. Carbon Black	0.3341 kg
		4. Antioxidant	0.0190 kg

RLA may take consequential action as per Policy / Procedures.

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Case No.: 31/7/87-ALC1/2014	Party Name: KALPENA INDUSTRIES LIMITED,	Meet No/Date: 17/87-ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00050/AM15/	RLA File :03/94/040/01073/AM14/	Lic.No/Date: 0310774215 12.03.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/25/2010/PC-II dated 11.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound (Containing minimum 97% Polyethylene)	1 kg	1. LLDPE Granules	0.970 kg
		2. Antioxidant	0.020 kg
		3. U.V. Stabilizer	0.010 kg

RLA may take consequential action as per Policy / Procedures.

46

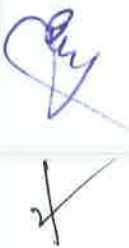


Case No.: 14/7/87-ALC1/2014	Party Name:ARMOR PLAST LTD.,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00033/AM15/	RLA File :07/24/040/00478/AM14/	Lic.No/Date:0710102905 14.03.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/46/2014/PC-II dated 16.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Articles made of Polycarbonate Resin (Statkon DX 05305 CNC)	1 kg	Relevant Polycarbonate Resin (Statkon DX 05305 CNC)	1.05 kg / kg content in the export product

RLA may take consequential action as per Policy / Procedures.




48	Case No.:18/2/87-ALC1/2014	Party Name:VINYL TUBES PVT.LTD.,	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00550/AM14/	RLA File :05/24/040/00470/AM14/	Lic.No/Date:0510382328 20.03.2014	Defer Date:06.08.2014
Decision: A D/L No. 46011/37/2014-PC.II dated 27.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.06.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

49	Case No.:49/7/87-ALC1/2014	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00068/AM15/	RLA File :02/24/040/00191/AM14/	Lic.No/Date:0210201572 25.03.2014	Defer Date:06.08.2014
Decision: A D/L No. 7/138/2014-TSW dated 30.05.2014 was issued by DIPP firm. This was followed by Reminder from DGFT on 23.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

50	Case No.:9/7/87-ALC1/2014	Party Name:SHAKTI PLAS INDUSTRY	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00028/AM15/	RLA File :05/24/040/00492/AM14/	Lic.No/Date:0510382815 26.03.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 09.05.2014. Comments awaited from D/o C&PC.				

51	Case No.:42/7/87-ALC1/2014	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00061/AM15/	RLA File :30/24/040/00056/AM14/	Lic.No/Date:3010101402 26.03.2014	Defer Date:20.08.2014
Decision: A D/L No. 7/139/2014-TSW dated 23.07.2014 was issued by DIPP firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

Case No.:2/3/87-ALC1/2014	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date: 17/87- ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00012/AM15/	RLA File :07/24/040/00466/AM14/	Lic.No/Date: 0710103557 10.04.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/79/2008-PC-II dated 16.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Amorphous PET Embossed Carrier Tapes (Width 32mm to 56mm)	1 kg	Relevant Amorphous PET Sheet (Width 32mm to 56mm)	1.10 kg
2. Adhesive Cover Tapes	1 kg	Relevant Cover Tapes	1.02 kg
3. Polysterene Embossed Carrier Tape (Width 16mm to 56mm)	1 kg	Relevant Polysterene sheets (Width 16mm to 56mm)	1.10 kg

52

53	Case No.:1/14/87-ALC1/2014	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00111/AM15/	RLA File :05/23/040/00461/AM14/	Lic.No/Date:0510384222 16.04.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.				

54	Case No.:2/14/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00112/AM15/	RLA File :05/23/040/00008/AM15/	Lic.No/Date:0510384217 16.04.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.				

55	Case No.:4/14/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00114/AM15/	RLA File :05/24/040/00009/AM15/	Lic.No/Date:0510384233 16.04.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.				

Case No.:1/9/87-ALC1/2014	Party Name:KAMAL RUBPLAST INDUSTRIES (P) LTD.	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00082/AM15/	RLA File :05/23/040/00010/AM15/	Lic.No/Date:0510384443 21.04.2014	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/103/2013-TSW dated 22.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. O Ring Part No. 2303532211 Rubber Part made with Synthetic Rubber (Fluoroelastomer Brand)	60,000 Numbers (276.0 kg)	Synthetic Rubber (Fluoroelastomer Brand)	1310.023 kg
2. O Ring Part No. 23082232101 Rubber Part made with Synthetic Rubber (Fluoroelastomer Brand)	20,000 Numbers (90.0 kg)		
3. O Ring Part No. 2327932111 Rubber Part made with Synthetic Rubber (Fluoroelastomer Brand)	4,000 Numbers (146.0 kg)		
4. O Ring Part No. 2334032111 Rubber Part made with Synthetic Rubber (Fluoroelastomer Brand)	4,000 Numbers (176.0 kg)		
5. O Ring Part No. 2340032101 Rubber Part made with Synthetic Rubber (Fluoroelastomer Brand)	2,000 Numbers (123.6 kg)		
6. O Ring Part No. 2309532102 Rubber Part made with Synthetic Rubber (Fluoroelastomer Brand)	8,000 Numbers (59.2 kg)		
7. Damper Part No. 2319439010 Rubber Part made with Synthetic Rubber (Fluoroelastomer Brand)	1,200 Numbers (165.6 kg)		
8. Gasket Part No. 2326033131 Rubber Part made with Synthetic Rubber (Fluoroelastomer Brand)	2,000 Numbers (93.2 kg)		
9. Gasket Part No. 2308733101 Rubber Part made with Synthetic Rubber (Fluoroelastomer Brand)	8,000 Numbers (72.0 kg)		
10. Seal Ring Part No. 2335533102 Rubber Part made with Synthetic Rubber (Fluoroelastomer Brand)	3,000 Numbers (300.0 kg)		
11. Seal Ring Part No. 2327433102 Rubber Part made with Synthetic Rubber (Fluoroelastomer Brand)	2,000 Numbers (142.6 kg)		

RLA may take consequential action as per Policy / Procedures.

	Case No.:4/9/87-ALC1/2014	Party Name:UNITED CHLORO-PARAFFINS PVT.LTD.,	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Deferred
57	HQ File :01/87/050/00085/AM15/	RLA File :02/24/040/00212/AM14/	Lic.No/Date:0210202526 21.04.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 23.05.2014. Comments awaited from D/o C&PC.				

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Case No.: 10/12/87-ALC1/2014	Party Name: GUARNIFLON INDIA PVT.LTD.	Meet No/Date: 17/87-ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00102/AM15/	RLA File :03/94/040/00031/AM15/	Lic.No/Date: 0310779258 23.04.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/51/2008-PC-II dated 14.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Tetra Fluoro Ethylene (PTFE) Glass Filled Products – Expanded Rods & Tubes, Skived / Moulded Sheets, Tapes, Billets, Films, Pieces	1 kg	Relevant Poly Tetra Fluoro Ethylene (PTFE) Glass Filled Powder	1.02 kg

58

59	Case No.:5/9/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00086/AM15/	RLA File :15/24/040/00003/AM15/	Lic.No/Date:1510021759 28.04.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 23.05.2014. Comments awaited from D/o C&PC.				

60	Case No.:11/12/87-ALC1/2014	Party Name:AHURA MAZDA MFG. CO. PVT. LTD.	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00103/AM15/	RLA File :03/94/040/00039/AM15/	Lic.No/Date:0310779650 28.04.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 16.06.2014. Comments awaited from D/o C&PC.				

61	Case No.:3/14/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00113/AM15/	RLA File :05/23/040/00024/AM15/	Lic.No/Date:0510385296 30.04.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.				

Case No.:13/14/87-ALC1/2014	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00123/AM15/	RLA File :03/95/040/00079/AM15/	Lic.No/Date:0310780257 01.05.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/73/2006-PC-II dated 18.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Closures (Printed, Size 28 mm)	1 No.	Relevant Plastic Closures (Unprinted, Size 28 mm)	Net +1% wastage
RLA may take consequential action as per Policy / Procedures.			

62

	Case No.: 7/9/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Deferred
63	HQ File :01/87/050/00088/AM15/	RLA File :05/24/040/00050/AM15/	Lic.No/Date:0510385813 06.05.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 23.05.2014. Comments awaited from D/o C&PC.				

	Case No.: 6/9/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Deferred
64	HQ File :01/87/050/00087/AM15/	RLA File :05/24/040/00028/AM15/	Lic.No/Date:0510385944 07.05.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 23.05.2014. Comments awaited from D/o C&PC.				

Case No.:12/12/87-ALC1/2014	Party Name:ASHA CELLULOSE (I) PVT LTD	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Approved
HQ File :01/87/050/00104/AM15/	RLA File :03/94/040/00061/AM15/	Lic.No/Date:0310780896 07.05.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/84/2012-PC-II dated 21.07.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ethyl Cellulose (Industrial / Pharma Grade)	1 kg	1. Cotton Linters Pulp / Wood Pulp	0.870 kg
		2. Ethyl Chloride	3.990 kg
		3. Caustic Soda Flakes / Prills	3.710 kg
		4. Toluene	0.610 kg
		5. Ethanol	0.760 kg
RLA may take consequential action as per Policy / Procedures.			

66	Case No.:5/14/87-ALC1/2014	Party Name:SPERRY PLAST LTD.	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00115/AM15/	RLA File :05/24/040/00013/AM15/	Lic.No/Date:0510385920 07.05.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.				

67	Case No.:7/14/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00117/AM15/	RLA File :08/24/040/00031/AM15/	Lic.No/Date:0810131289 12.05.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.				

68	Case No.:14/14/87-ALC1/2014	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00124/AM15/	RLA File :34/24/040/00026/AM15/	Lic.No/Date:3410040049 13.05.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.				

69	Case No.:10/14/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00120/AM15/	RLA File :09/24/040/00068/AM15/	Lic.No/Date:0910060144 19.05.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.				

70	Case No.:15/14/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:17/87-ALC1/2014 23.07.2014	Status: Deferred
	HQ File :01/87/050/00125/AM15/	RLA File :34/24/040/00036/AM15/	Lic.No/Date:3410040072 19.05.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.				

Case No.:8/14/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Deferred
71 HQ File :01/87/050/00118/AM15/	RLA File :08/24/040/00062/AM15/	Lic.No/Date:0810131452 20.05.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.			

Case No.:9/14/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Deferred
72 HQ File :01/87/050/00119/AM15/	RLA File :08/24/040/00078/AM15/	Lic.No/Date:0810131447 20.05.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.			

Case No.:12/14/87- ALC1/2014	Party Name:PYE TOOLS PVT.LIMITED	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Deferred
73 HQ File :01/87/050/00122/AM15/	RLA File :30/24/040/00010/AM15/	Lic.No/Date:3010102613 22.05.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.			

Case No.:11/14/87- ALC1/2014	Party Name:GLENROCK RUBBER PRODUCTS PVT. LTD.	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Deferred
74 HQ File :01/87/050/00121/AM15/	RLA File :10/24/040/00012/AM15/	Lic.No/Date:1010058279 29.05.2014	Defer Date:06.08.2014
Decision: A copy of application has been forwarded to DIPP on 26.06.2014. Comments awaited from DIPP.			

	Case No.:1/17/87-ALC1/2014	Party Name:KARUR K.C.P.PACKKAGINGS LIMITED,	Meet No/Date:17/87- ALC1/2014 23.07.2014	Status: Deferred
75	HQ File :01/87/050/00143/AM15/	RLA File :32/24/040/00008/AM15/	Lic.No/Date:3210077036 09.07.2014	Defer Date:13.08.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

Meeting ended with thanks to Chair and all participants.


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